

IN THE HIGH COURT OF JHARKHAND AT RANCHI

First Appeal No. 209 of 2018

SAIL through M.D. Bokaro Steel Plant ... Appellant

Versus

Mathur Teli & Ors. ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Bibhas Sinha, Adv.

07 / 07.07.2020 Heard the learned counsel for the appellant through Video Conferencing.

Learned counsel for the appellant submits that he will deposit the Court fees within four weeks.

The appellant is directed to deposit the Court fees within four weeks failing which, this appeal shall stand dismissed without further reference to the Bench.

List this appeal after deposit of the said Court fees.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-